

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-503(ND)2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

**NAME OF THE COMPANY: Desein Pvt. Ltd. Vs. Action Ispat and Power
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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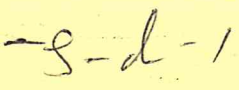
For the Petitioner (s)	:	Ms. Vasundhra Bhardwaj, Advocate Mr. Himanshu Kapoor, Advocate		
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For the Respondent (s)	:	Mr. Abu John Mathew, Advocate Mr. Vipin Aggarwal, Advocate		
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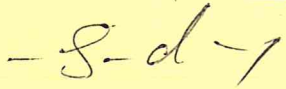
ORDER

No reply has been filed by the Respondents. Let the same be filed
before the next date of hearing.

Be listed for final disposal on 20th December, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**